

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

O R D E R

In partial modification to this office order No-74176-74376 & No-73975-74175/ F.1(3)/Gaz/23,dated 03.10.2023, No.22876-23045/No-23046-23181/F.1(3)/Gaz/2024, dated 06.04.2024, the following Committees are hereby re-constituted, with immediate effect.

S.N	Name of the Committee	Name of Judicial Officers	Designation
1	Suspension Review Committee for reviewing the suspension orders in respect of suspended employees. (ALL DISTRICT)	Sh. Deepak Garg, District Judge, Comm. Court-09 (Central)	Chairperson
		Sh. Anil Kumar Sisodia District Judge, Comm.Court-04 (Central)	Member
		Sh. Amit Kumar, District Judge, Comm.Court-08 (Central)	Member
2	Committee to consider requests related to Cadre Change as per amended rule 41(1) of Chapter VIII (miscellaneous) of "Delhi District Courts Establishment (Appointment & Conditions of Service) Rules, 2012" (ALL DISTRICT)	Sh. Dig Vinay Singh, District Judge, Comm.Court-03 (West)	Chairperson
		Ms. Ravinder Bedi District Judge, Comm.Court-12 (Central)	Member
		Sh. Naresh Kumar Laka District Judge-07 (Central)	Member
3	Committee to examine the complaints of sexual harassment against the women employees. (CENTRAL DISTRICT)	Ms. Neha Paliwal Sharma, District Judge-03 (Central)	Chairperson
		Sh. Muneesh Garg, ASJ-01 (POCSO) (Central)	Member
		Ms. Radhika Arora, Advocate	Member
		Ms. Sonia Jain, Sr.PA (Emp.Code:-3327/10926923)	Member
		Ms. Manju Gandhi, Branch-In-Charge (Protocol Branch) (Central)	Member
4	Committee regarding Entry Pass System in Tis Hazari Courts. & Committee regarding Security, vehicles parking and traffic issues in & around THC Complex.	Sh. Sudhanshu Kaushik, District Judge-06 (West)	Chairperson
		Sh. Sunil Kumar Sharma, Chairman (IT & Digitization) Delhi District Courts	Member
		Administrative Civil Judge (Central)	Member
		Administrative Civil Judge (West)	Member
		Assistant Commissioner of Police (Subzi Mandi)	Member
		President/Secretary Delhi Bar Association	Member

[Handwritten Signature]
15/5/24

5	Purchase Committee (THC)	Ms. Shefali Barnala Tandon, ASJ-05 (West)	Chairperson
		Sh. Ankit Mehta, ASJ (SC-POCSO)-02 (West)	Member
		Sh. Abhishek Srivastava, District Judge-05 (Central)	Member
		Chief Metropolitan Magistrate (Central)	Member
		Administrative Civil Judge (Central)	Member
		Administrative Civil Judge (West)	Member
		DDO(Central)	Member
		DCA (Admn), Principal Accounts Office, GNCTD, Delhi	Ex-Officio Member

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.

(SANJAY GARG-I)

Principal District & Sessions Judge (HQs)
Delhi

No. 31746-31806 F.1(3)/Gaz/2024

Dated 10 MAY 2024

Copy forwarded for information & necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge, all court complexes, Rouse Avenue, Delhi/New Delhi.
3. The Officers concerned.
4. Ms. Illa Rawat, District Judge, Comm.Court-03, Central, Tis Hazari Courts, Delhi.
5. Sh. Umed Singh, District Judge, Comm.Court-05, Central, Tis Hazari Courts, Delhi.
6. Sh. Sudhanshu Kaushik, District Judge-06, West, Tis Hazari Courts, Delhi.
7. Sh. Sachin Jain, ASJ-07 (POCSO), West, Tis Hazari Courts, Delhi.
8. Sh. Sachin Sood, District Judge-01, Central, Tis Hazari Courts, Delhi.
9. The CMM, Central & West District, Tis Hazari Courts, Delhi.
10. The AO(J)/Branch In-charge, Admin-I-II-III, General Branch, Litigation Branch, Account Branch, Vigilance Branch, Recruitment Cell, Promotion Cell, Purchase Cell, Security Cell, THC, Delhi.
11. The PS to the undersigned.
12. The Website Committee (English/Hindi), THC, Delhi.
13. The R&I Branch (Central) for uploading on LAYERS.

Principal District & Sessions Judge (HQs)
Delhi